

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.441

Appeal No.248/252/ND/2022

IN THE MATTER OF:

Jai Mata Di Wooden and Steel works Pvt Ltd ... Appellant
Versus
Registrar of Companies NCT of Delhi Haryana ... Respondent

Order under Section 252 (3).

Order delivered on 01.08.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant : Mr. Saurabh Kalia & Mr. Sarvik Singhai, Advs.
For the ROC : Ms. Shankari Mishra & Ms. Niharika Tanwar, Advs.
For the IT Department : Mr. Puneet Rai, Sr. SC alongwith Mr. Shivendra
Singh, Jr. SC & Mr. Gaurav Gupta, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 26.09.2023.

**Sd/-
(Court Officer)**